

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) to (c). The information is being obtained from the Andhra Pradesh Government and will be laid on the table of the House when received.

**Supply of Steel etc. to Tripura**

**343. Shri Bangshi Thakur:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the annual quota of steel supplied for the development of Tripura including C.I. sheets, various kinds of Rods etc. from 1948 to 1957;

(b) whether the full quotas have been lifted and utilised every year; and

(c) if not, the annual quota not utilised year by year and the reasons therefor?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 106].

**Tripura Administration Office in Calcutta**

**344. Shri Bangshi Thakur:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is any office of Tripura Administration in Calcutta;

(b) if so, its functions; and

(c) how much is spent on that establishment yearly?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Yes.

(b) To facilitate movement of goods on Government account from various places to Tripura; to arrange for the supply and despatch of essential commodities including controlled goods for which allocation of wagons is made at Calcutta; to liaison with Central and State Government offices in Calcutta on matters relating to Tripura; and to market Tripura pro-

ducts of a specialised nature through the Sales Emporium at Calcutta.

(c) Rupees thirty thousand approximately.

**Central Advisory Board for Harijans**

**345. Shri B. S. Murthy:** Will the Minister of Home Affairs be pleased to state:

(a) whether any programme was chalked out at the meeting of the Central Advisory Board for Harijan Welfare held on the 2nd October, 1957 at New Delhi for the speedy welfare of the Scheduled Castes; and

(b) if so the gist of the programme?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) and (b). A copy of the Minutes of the meeting of the Central Advisory Board for Harijan Welfare held on the 12th October, 1957, is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 107].

**Managing Agents**

**346. Shri Rameshwar Tantia:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that in some cases shares held by the managing agents have been sold at much higher prices than the market price; and

(b) whether Government are contemplating to insist that the purchaser should offer the same price to all the shareholders when the controlling interest is transferred in future?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) Such cases are possible and one case came to the notice of Government. Share market transactions do not, however, ordinarily come to the notice of the Government unless there is a complaint against the company or from the management of the company under section 409 of the Companies Act against an apprehended change arising in the ownership of shares. Where the man-